

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 17.10.2019 (THURSDAY)**  
**COURT III**  
**10:30 AM**

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

**For Admission (After Notice)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 145 of 2019	Registrar of Companies. Vs. Ayoli Abdulla	Kamal kant Jha	Anirudh
2.	Comp. App. (AT) No. 226 of 2019	Super Royal Holidays India Pvt Ltd & Ors. Vs. Union of India.	Nanda Kumar Gupta	Abhijeet Acharya

**For Hearing (Part Heard)**

3.	Comp. App. (AT) No. 376 of 2018	Chamundesware Studio & Laboratory Pvt. Ltd. Vs. K. Rajaiah (Since Deceased – Represented by his LRs )  <b>With</b>	Vivek Holla	Nikhil Nayyar
4.	Comp. App. (AT) No. 413of 2018	K. Rajaiah (since dead), Represented by his L.Rs. Vs. Chamudesware Studio & Laboratory Pvt. Ltd. & Ors.	Nikhil Nayyar	Vivek holla

**For Hearing**

5.	Comp. App. (AT) No.69 of 2019	Dinesh Dhabhai Vs. Dadhikar Hotels Pvt Ltd & Ors <b>With</b>	Sanjay Maheshwari	Krishna Kumar
6.	Comp. App. (AT) No.70 of 2019	Brij Bihari Kaushik Vs. Dadhikar Hotels Pvt Ltd & Ors. <b>With</b>	Rohit Bansal	Krishna Kumar
7.	Comp. App. (AT) No.71 of 2019	Sanjay Kumar Bhedi Vs. Dadhikar Hotels Pvt Ltd & Ors.	Kapil Gupta	Krishna Kumar

**12:00 Noon**

**For Hearing (Part Heard)**

<b>8.</b>	Comp. App. (AT) No. 315 of 2018	Arti Meenakshi Muthiah Vs. MCTM Global Investments Pvt. Ltd. & Ors.	Nikhil Nayyar	Namitha Mathews
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**By Order**

**-sd/-  
Registrar**